GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1324 ANSWERED ON:21.03.2012 FACE RECOGNITION BIOMETRICS SYSTEM

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Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a tender	floated by	Air India	for Compu	terized Pas	sengers F	ace Recognition	Biometrics	System	(CPFRBS)	was
scrapped due to alleg	ation of bribe	ery and co	rruption;							

- (b) if so, the details thereof;
- (c) whether the Royal Canadian Mounted Police (RCMP) has written to the Government for detailed inquiry;
- (d) if so, the details thereof;
- (e) whether any inquiry has been conducted in this regard; and
- (f) if so, the details and the outcome thereof alongwith the action taken/proposed to be taken in the matter?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a): No, Madam.

(b): Air India had issued a tender for Computerized Passengers Face Recognition Biometrics system in February, 2006. Because of its expenditure not bearing sufficient value to passengers, the tender was not pursued. There was neither any allegation of bribes or corruption nor was there any complaint from any source. The tender was scrapped in 2009 and the EMD submitted by various parties was returned to them.

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(d): Does not arise.

(e): No, Madam.

(f): Does not arise.